

eCommittee Conducts the Regional Digital Accessibility Training for Visually Challenged Court Staff with the Coordination of Tamil Nadu State Judicial Academy



The e-Committee, Supreme Court of India conducted the Regional Digital Accessibility Training for Visually Challenged Court staff (Zone 3) in two batches from 19.12.2023 to 22.12.2023 at Tamil Nadu State Judicial Academy where the visually challenged court staff from Andhra Pradesh, Telangana, Tamil Nadu and Orissa. Making the digital infrastructure of the Indian judicial system more accessible to persons with disabilities is one of the core components of the e-Committee, Supreme Court of India.

Digital Accessibility training has been held for the visually challenged Court Staff at Tamil Nadu State Judicial Academy, Chennai. Mr C. Sanjai Baba, Director of Tamil Nadu State Judicial Academy, welcomed the participants and spoke elaborately on the eCommittee's digital accessibility initiatives. Member (Human Resources), eCommittee, Supreme Court of

India, Ms R. Arulmozhiselvi explained the Scope and object of digital accessible training the Additional Director, Tamil Nadu State Judicial Academy, Dr. R. Sathya, proposed the Vote of Thanks

The two-day digital accessibility training was held as Hands-on training covering various assistive technologies like the accessible reading of court documents with a screen reader and instant reading device; accessible documentation and note-making in a digital work environment; techniques and tools for scan and creating Digital Accessible format; using the internet, judgement searching with screen readers; smartphone-based assistive technologies, the orientation of keyboard and input in regional languages, Artificial intelligence tools and techniques for the visually impaired, digital office handling & usages.

The programme would not have been possible with out the proactive guidance of the Board of Governors of the Tamil Nadu State Judicial Academy. The Reg (IT) Madras High Court , Mr Ganapathyswamy and his technical teams ensured all the assistive Hardwares for the Training.

Ms. R. Arulmozhiselvi, Member (HR), eCommittee, coordinated the programme with the Resource Persons from NIEPVD, Regional Centre, Chennai- Mr. G. M. Sridhar, Computer Faculty and Ms. A. Anushiya, Computer Faculty.

The programme also had special speakers on the topic Empowering through Technology – Reflections where Mr Balanagendran, Assistant Director News Services Division Akashvani Mr R. Mohamed Nasurallah, Advocate Madras High Court ,Ms. Pragya Deora, Assistant Director News Services Division Akashvani and Dr N. Visakamurthy, ILS, the first ever Visually challenged AOR Supreme Court of India addressed the participants. All the special speakers were themselves 100 % visually challenged who shared their motivating journey so far and encouraged the court staff .

